

PAPERS LAID ON THE TABLE**Outcome Budget (2013-14) of the Ministry of Statistics and Programme Implementation**

THE MINISTER OF STATE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): Sir, I lay on the Table, a copy (in English and Hindi) of the Outcome Budget, for the year 2013-14, in respect of the Ministry of Statistics and Programme Implementation.

[Placed in Library. *See* No. L.T. 8954/15/13]

... (*Interruptions*)...

I Notification of Ministry of Human Resource Development**II Annual Report and Accounts (2011-12) of Indian Council and Philosophical Research (ICPR) and related papers****III Annual Report and Accounts (2011-12) of the National Council of Rural Institutes (NCRI), Hyderabad and related papers**

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI M.M. PALLAM RAJU): Sir, I lay on the Table:—

I. A copy (in English and Hindi) of the Ministry of Human Resource Development (Department of Higher Education) Notification No. G.S.R. 172(E), dated the 14th March, 2013, publishing the Copyright Rules, 2013, under sub-section (3) of Section 78 of the Copyright Act, 1957.

[Placed in Library. *See* No. L.T. 8814/15/13]

II. A copy each (in English and Hindi) of the following papers:—

- (a) Annual Report and Accounts of the Indian Council of Philosophical Research (ICPR), New Delhi, for the year 2011-12, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Council.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 9146/15/13]

III.(a) Annual Report and Accounts of the National Council of Rural Institutes (NCRI), Hyderabad, for the year 2011-12, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Council.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 9147/15/13]

...(Interruptions)...

I. Annual Report and Accounts (from 1994-95 to 2011-12) of West Bengal Live Stock Processing Development Corporation Limited, Kolkata and related papers

SHRI SRIKANT JENA: Sir, on behalf of my colleague, Shri Charan Das Mahant, I lay on the Table:—

(1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of Section 619A of the Companies Act, 1956:—

- (a) (i) Twenty-first Annual Report and Accounts of the West Bengal Livestock Processing Development Corporation Limited, Kolkata, for the year 1994-95, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (ii) Twenty-second Annual Report and Accounts of the West Bengal Livestock Processing Development Corporation Limited, Kolkata, for the year 1995-96, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.